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1525. SHRI DAYANAND SAHAYA: SHRI DHARAMCHAND JAIN:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state;

(a) whether he has received а request from the President of the All India Small Scale Cable and Conduc Manufacturers Association for tors intervening in the decision of the interdepartment committee of the Chief Controller of the Imports and Exports to defer the allotment of copper to new and existing small scale industrial units; and

(b) if so, what action has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Yes, Sir,

(b) public Notices No. 86-ITC(PN)/ 78, and 92-ITC(PN)/78 were issued on the 17th November, 1978 and 12th December 9, 1978, respectively, enabling eligible Actual Users (Industrial to get their unserviced requirements for July-September, 1978 quarter directly from the MMTC in the October-de-cember, 1978 period. Requests of new units are also being decided by "the Inter-Departmental Committee set up for the purpose.

Non-Surrender of high denomination currency notes

1526. SHRIMATI AMBIKA SONI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Rs. 20 crores worth of high denomination notes have not so far been declared; and

(b) if so, what is the number of the notes in each of the denominations of Rs. 1000; Rs. 5000 and Rs- 10,000 which still remain untendered? THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) High Denomination Notes for $_{\rm a}$ total value of Rs. 20.39 crores were not surrended-ed by the due date of 24th January, 1978.

(b) Such denomination-wise details are not available and compilation of this information will take too much time -and labour.

Price Commission for Non-agricultural/edible oils

1-1527. SHRI SADASIV BAGAIT-KAR: WiH the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government propose to set up a "Price Commission for nonagricultural/edible oil"; and

(b) if so: what are the details of the proposal formulated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) No,Sir.

(b) Does not arise.

Creation of a National Equity Fund

1528. SHRI SADASIV BAGAIT-KAR. Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the working group set up by Government to suggest measures for extending institutional and bank credits has recommended creation of a National Equity Fund;

(b) if so, what are the details in this regard; and

(c) whether the recommendations of the working group will also be made applicable to State sponsored schemes?

tPreviously Unstarred Question 987 transferred from the 6th December, 1978.